

DIVISION BENCH
COURT - I

O-216

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/73(KB)2015
COMP.APPL/98(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	KAJAL DAS VS SHIVAM INFRAESTATE PVT.LTD. & ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. Ritabrata Mitra, Adv. : For Petitioner
Ms. Anjana Banerjee, Adv.

ORDER

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for the respondents state that respondent No. 2 has died. Parties to take appropriate steps for substitution of legal heirs of the deceased within two weeks.
3. Post this matter on **27/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)